

ESS DEE ALUMINIUM LIMITED		Annexure-1									List of Stakeholders as on: 26/10/2022				
		Date of commencement of Liquidation: 08/10/2021													
List of secured financial stakeholders (other than financial creditors belonging to any class of creditors)															
(Amount in Rs)															
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent not claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification on	Remarks, if any
		Date of receipt	Amount claimed (In Crores)	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted as per regulation 31A					
1	IDBI BANK LIMITED	03-Nov-21	1,46,12,18,998	1,46,12,18,998	Secured	1,46,12,18,998	Yes	(See note 1)	N/A	10%	Nil	Nil	-	Nil	
2	LIC of India	01-Nov-21	60,83,54,846	60,83,54,846	Secured	60,83,54,846	Yes	(See note 2)	N/A	4%	Nil	Nil	-	Nil	
3	ACRE (Assignee of Axis Bank Limited)	02-Nov-21	2,63,79,48,033	2,55,96,66,452	Secured	2,55,96,66,452	Yes	(See note 3)	N/A	17%	Nil	Nil	7,82,81,581	NIL	
4	Union Bank of India	06-Nov-21	61,16,70,792	58,44,72,010		58,44,72,010	No		N/A		Nil	Nil	2,71,98,782	NIL	Has not relinquished security
	Corporation bank filed by union bank of india		58,84,82,443	52,64,83,186	Secured	52,64,83,186	Yes	(See note 4)	N/A	4%	Nil	Nil	6,19,99,257	Nil	
5	Bank of Maharashtra	08-Nov-21	67,44,44,639	62,38,68,936	Secured	62,38,68,936	Yes	(See note 5)	N/A	4%	Nil	Nil	5,05,75,703	Nil	
6	State Bank of India	06-Nov-21	7,07,79,26,038	6,69,60,12,652	Secured	6,69,60,12,652	Yes	(See note 6)	N/A	46%	Nil	Nil	38,19,13,386	Nil	
7	IFCI	12-Nov-21	32,45,80,077	31,50,32,171	Secured	31,50,32,171	Yes	(See note 7)	N/A	2%	Nil	Nil	95,47,906	Nil	
8	Bank of Baroda	01-Nov-21	1,09,21,74,098	1,09,04,31,795	Secured	1,09,04,31,795	Yes	(See note 8)	N/A	7%	Nil	Nil	17,42,303	Nil	
9	Herofin Corp.	11-Nov-21	48,00,11,587	47,33,24,670	Secured	20,62,17,063	Yes	(See note 9)	N/A	3%	Nil	Nil	66,86,917	Nil	
10	Pegasus Assets Reconstruction Private Limited (Assignee of SVC Bank)	08-Nov-21	31,55,44,633	31,55,44,633	Secured	31,55,44,633	Yes	(See note 10)	N/A	2%	Nil	Nil	-	Nil	
Total			15,87,23,56,184	15,25,44,10,350						100%			61,79,45,834	-	

Note 1 **IDBI Bank - Working Cap Facility** - First pari passu hypothecation charge on whole of current assets of the borrower
Second pari passu charge on entire fixed assets of the company
Term Loan- First pari passu charge on Daman Unit II property and plant and machinery thereon
Second pari passu charge on current asset of the borrower

Note 2 **LIC -**
1) First pari passu charge in respect land situated at in Taluka Kadi, Dist. Mehsana, Gujrat
2) First charge on Property situated at UNIT 1 village Bhimpore, Taluka & DistriCt Daman

Note 3 **ACRE - Working Cap Facility -**
First pari passu hypothecation charge on whole of current assets of the borrower
Second pari passu charge on entire fixed assets of the company

Corporate Loan -
First pari passu charge on immovable properties of the company situated at Daman property Unit II property (Bhenslore, Dunetha, Nani Daman, Daman
Extension of charge on commercial property located at Unit 401 Vidyasagar, Malad (E) , Mumbai

Term Loan-
First pari passu charge on Daman Unit II property and plant and machinery thereon

Note 4 **Union Bank of India**

Term Loan -
1. Exclusive charge over fixed asset purchased out of bank finance (machinery installed at No. 57/5/12, Bhenslore , Village Dhunetha, Nani Daman.)
2.. Equitable mortgage of immovable property and tangible movable proerty situated at survey No. 170/1 situated at Dbhel, Nani Daman., Taluka
3. Pari Passi charge over land/ Building, plant and machinery at village mouza kamarhaty , KOLKATA.

Working Cap Facility -
First pari passu hypothecation charge on whole of current assets of the borrower
Second pari passu charge on entire fixed assets of the company

Note 5 **Bank of Maharashtra -**
First pari passu hypothecation charge on whole of current assets of the borrower
Second pari passu charge on entire fixed assets of the company

- Note 6 **State Bank of India - Working Cap Facility -**
 First pari passu hypothecation charge on whole of current assets of the borrower
 Second pari passu charge on entire fixed assets of the company
Corporate Loan 1 -
 Extension of charge of hypothecation of stocks, receivables and other current assets on pari passu basis
 EM of Land and building and hypothecation of plant and machinery at hoera unit
Corporate Loan 2 -
 First pari passu charge over immovable property (excluding caster II) situated at Hoera
 2nd charge on entire fixed assets of the company
eSBOP -
Term Loan-
 Exclusive charge on all the immovable movable fixed assets located at Ariadaha and 1, Sagore Dutta Ghar Road, Kamarhati, Kolkata - 700058 comprising of plant and machinery, furnitures, fixtures, equipments electrical installations etc. together with all the assts permanently fixed to the factory building
 Second charge on whole of the current assets of the borrower
Working Cap Facility -
 First pari passu hypothecation charge on whole of current assets of the borrower
 Second pari passu charge on entire fixed assets of the company
eSBBJ
Corporate Loan 1 -
 First pari passu charge by way of hypothecation of company's entire current assets.
 First pari passu charge by way of equitable mortgage over the immovable property and plant and machinery of the Company situated at Hoera.
Corporate Loan 2 -
 First pari passu charge over the immovable property of the Company situated at Hoera.
 2nd pari passu charge on all other fixed and movable assets of the company (Bhimpore, Goa, Nani Daman , Bhenslore, Dunetha, Hoera, Tartalla road, Kamarhati)**Working Cap Facility -**
 First pari passu hypothecation charge on whole of current assets of the borrower
 Second pari passu charge on entire fixed assets of the company
- Note 7 **IFCI -**
 First pari passu on whole of immovable and movable property of the borrower situated at Kamarhati - 700058
- Note 8 **Bank of Baroda -**
 First pari passu hypothecation charge on whole of current assets of the borrower
 Second pari passu charge on entire fixed assets of the company
- Note 9 **Hero Fincorp -**
For Disbursal of INR 15 Cr.-
 Mortgaged property - building 1 survey 86 , kandivali east, Mumbai (Under title of Mr. Sudip Datta)
 Guarantee given by Mr Sudip datta

For Disbursal of INR 10 Cr. -
 Pari passu charge on all immovable and movable assets at unit no. II No 57/5/2, Bhenslore, Village Dunetha, Nani Daman -396210
- Note 10 **Pegasus ARC - Working Cap Facility -**
 First pari passu hypothecation charge on whole of current assets of the borrower
 Second pari passu charge on entire fixed assets of the company

Term Loan -
 EM on Land and building and plant and machinery located at plot 161, kundim, goa
 First charge on caster II at Hoera Unit
 Second charge on Unit I & II Daman, Kamarhati and Hoera